

**GOVERNMENT OF INDIA
SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:636
ANSWERED ON:15.07.2014
CONSTRUCTION OF INDOOR STADIA
Mani Shri Jose K.

Will the Minister of SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has any scheme to provide funds for constructing indoor stadia to improve the sports facilities in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received proposals from the State Government of Kerala for constructing indoor stadium at Kottayam; and
- (d) if so, the details thereof and the action taken thereon?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR SKILL DEVELOPMENT, ENTREPRENEURSHIP, YOUTH AFFAIRS & SPORTS (SHRI SARBANANDA SONOWAL)

(a) and (b) Yes Madam. Ministry of Youth Affairs & Sports is implementing a scheme, namely, Urban Sports Infrastructure Scheme (USIS) on a pilot basis with effect from the year 2010-11. Under this scheme, 100% financial assistance, subject to prescribed ceiling is provided to State Governments/ Union Territories for development of the
(i) Synthetic playing surface (for hockey, football and athletics); and
(ii) Multipurpose indoor hall.

The entities eligible to receive assistance for creation of sports infrastructure under this scheme are (a) State Governments; (b) Local Civic Bodies; (c) School, Colleges and Universities under Central/State Governments; and (d) Sports Control Boards.

In addition, the Central Government was implementing a scheme named Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) for creation of basic sports infrastructure in rural areas of the entire country. This Scheme has since been revamped and revised and named as Rajiv Gandhi Khel Abhiyan (RGKA) w.e.f. 01.04.2014. Details of the RGKA Scheme are placed at Annexure – I.

(c) & (d) Sanction was accorded on a project for construction of Multi-purpose Indoor Hall at Kottayam, Kerala, under the USIS on 27.03.2012, at an estimated cost of Rs.7.25 Crore (grant restricted to Rs.6.00 Crore) out of which Rs.3,87,50,000/- was released as first instalment to the General Education and Sports Department, Government of Kerala. The Utilisation Certificate (UC) became due on 31.03.2013 but the same was awaited.